

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.01.2019 (Tuesday)

Court of Chairperson
10:45 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 92 of 2017	Ferro Alloys Corporation Ltd Vs. Rural Electrification Corporation Ltd. With	Prantik Hazarika	Ajay Bhargava Aseem Chaturvedi
2.	Comp. App (AT) (Ins) No. 93 of 2017	Rai Bahadur Shree Ram & Co. Pvt. Ltd. Vs. Rural Electrification Corporation Ltd. With	Deepak Chawla	Ajay Bhargava Aseem Chaturvedi
3.	Comp. App (AT) (Ins) No. 148 of 2017	Bank of India Vs. Rural Electrification Corporation Ltd. & Ors. With	Saran Suri	V. Bhargava Sumesh Dhawan Aseem Chaturvedi
4.	Comp. App (AT) (Ins) No. 218 of 2017	Surinder Singh Bhatia BCC Estates Pvt. Ltd. Vs. IDBI Bank Limited & Anr. With	Alok Dhir Milan Singh Negi Varsha Banerjee Kunal Godhwani	Aditya Sidharth Singh Sanjay Bhatt (R-1)
5.	Comp. App (AT) (Ins) No. 219 of 2017	Surinder Singh Bhatia BCC Estates Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Alok Dhir Milan Singh Negi Varsha Banerjee Kunal Godhwani	Aditya Sidharth Singh Sanjay Bhatt (R-1)

11: 00 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

1.	Comp. App. (AT) (Ins) No. 346 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd. With	Amit George	Jasveen Kaur
2.	Comp. App. (AT) (Ins) No. 347 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd.	Amit George	Jasveen Kaur

For Orders

3.	I.A. No. 67 of 2019 in Comp. App. (AT) (Ins) No. 706 of 2018	Nimish Mansukhlal Vs. S.J. Impex & Ors.	Arush Khanna	Bina Gupta
4.	Comp. App. (AT) (Ins) No. 222 of 2018	The Sandesh Ltd. Vs. Realm Media Solutions Pvt. Ltd.	Mohit D. Ram	

5.	Comp. App. (AT) (Ins) No. 482 of 2018	Sunil Kumar Rishi Vs. Debashis Chakravarty	R. Sudhinder	Hursat Singh
6.	Comp. App. (AT) (Ins) No. 788 of 2018	State Bank of India Vs. Jai Balaji Industries Ltd. & Ors.	Robin Sirohi	Chetan Roy
7.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Anr.	Manmeet Singh	Bishwajit Dubey

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 763 of 2018	Ashok Oswal Vs. UCO Bank & Anr.	Vipul Ganda	
9.	Comp. App. (AT) (Ins) No. 16 of 2019	Kotak Mahindra Prime Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Manu Bansal	
10.	Comp. App. (AT) No. 10 of 2019	The Registrar of Companies, Maharashtra, Mumbai Vs. Acadia Hotels and Resorts LLP & Ors.	Indrajit Vania	
11.	Comp. App. (AT) No. 11 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	
12.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	
13.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Anr. Vs. Prime Meiden Ltd. & Ors.	Ramanjit Singh	

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 743 of 2018	Navneet Kumar Gupta, R.P. of Monnet Power Company Ltd. Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	Ankur Upadhyay
15.	Comp. App. (AT) (Ins) No. 373 of 2018	Shashi Kanth Jain Vs. Alloys & Metals (India)	Poonam Agarwal	Srishti Kapoor, Vivek Sibal
16.	Comp. App (AT) (Ins) No. 190 of 2017	D Srinivasulu and Anr. Vs. Dr. Reddy's Laboratories Ltd.	Saurav Roy	Vijayshree Pattnaik
17.	Comp. App. (AT) (Ins) No. 400 of 2018	Susant Pujari Vs. Swastika Steel and Allied Products Pvt. Ltd.	AdarshTripathi	Santosh Kumar

18.	Comp. App. (AT) (Ins) No. 697 of 2018	Substantia Capital Services LLP Vs. Neelkanth Realtors Pvt. Ltd.	Anandini Kumar	Aman Verma
19.	Comp. App. (AT) (Ins) No. 358 of 2018	Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of HDO Technologies Ltd. with	Ashish Bhan	Mahima Singh-R1 Adhish Rajvanshi-R2 Sankalp Anantwar-(R17-20) Alok Tiwari-COC
20.	Comp. App. (AT) (Ins) No. 359 of 2018	Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of Hindustan Dorr Oliver Ltd. With	Ashish Bhan	Mahima Singh-R1 Adhish Rajvanshi-R2 Sankalp Anantwar-(R17-20) Alok Tiwari-COC
21.	Comp. App. (AT) (Ins) No. 495 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors. With	Sumant Batra	Mahima Singh(R-RP) Alok Tiwari-COC
22.	Comp. App. (AT) (Ins) No. 496 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors.	Sumant Batra	Mahima Singh(R-RP)
23.	Comp. App. (AT) (Ins) No. 768 of 2018	Jungheinrich Lift Truck India Pvt.Ltd Vs. United Cold Chain & Food Processing Ltd.	CS Rahul Sahasrabuddhe	
24.	Comp. App. (AT) (Ins) No. 294 of 2018	Gail (India) Ltd. Vs NEYCER India Ltd.	Anurag Kishore	Neeraj Chaudhary
25.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shiv Shankar-R2
26.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav

12:00 noon

For Hearing (Part Heard)

27.	Comp. App. (AT) (Ins) No. 360 of 2018	Nicco Corporation Ltd. Vs. Technology Development Board	Vinod Kumar kothari	Aditya Dhar
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02:00 PM

For Hearing

28.	Comp. App. (AT) No. 254 of 2018 (Part Heard)	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
29.	Comp. App. (AT) No. 268 of 2018 (Part Heard)	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
30.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
31.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India with	Nisha Kaur Uberoi	Bindu K. Nair
32.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
33.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
34.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
35.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs. Burn Standard Company Ltd. &Anr. With	Santanu Ghosh	Kunal Singh (R2)
36.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar